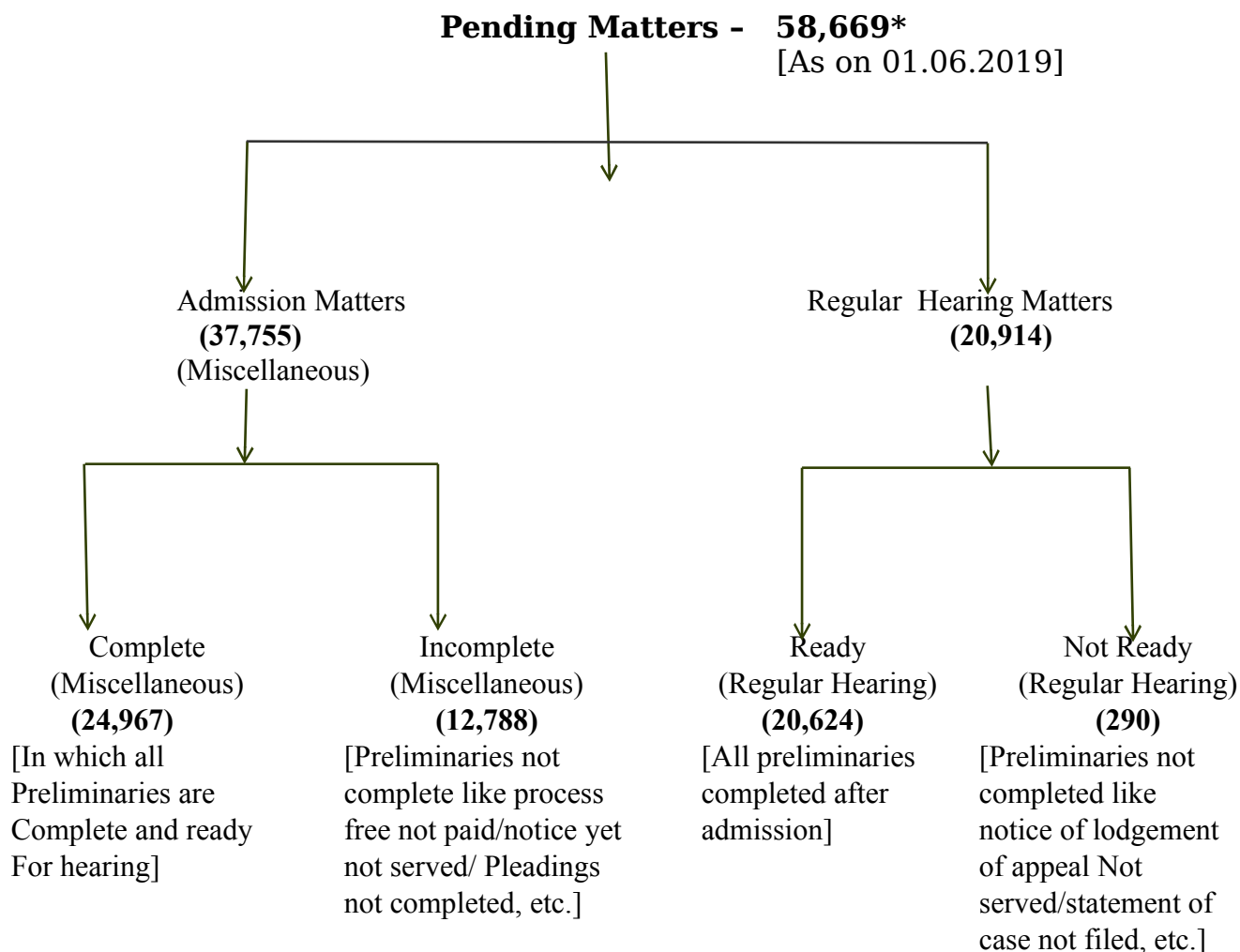


SUMMARY
TYPES OF MATTERS IN SUPREME COURT OF INDIA



* 22.29 % matters are Incomplete/Not Ready required preliminaries to be completed.

* Number of Constitution Bench matters : 557 (54 main matters + 503 connected matters)

	Total	Main	Connected
Five Judges Bench Matters	407	43	364
Seven Judges Bench Matters	13	5	8
Nine Judges Bench Matters	137	6	131
Total	557	54	503

* Out of 58,669 pending matters, 13,078 matters (12,788 Incomplete Miscellaneous matters and 290 Not Ready Regular Hearing matters) are such matters which cannot be listed for 'hearing' before Hon'ble Court.